

Serial No. of Order	Date of Order	Order with Signature
17	26.10.94	<p>Adjourned to 21.11.94.</p> <p>Vice-Chairman Member (Admn.)</p>
18	21.11.94	<p>Adjourned to 28.11.94.</p> <p>Vice-Chairman Member (Admn.)</p>
19	28.11.94	<p>Adjourned to 1.12.1994.</p> <p>VICE-CHAIRMAN MEMBER (ADMINISTRATIVE)</p>
20	1.12.94.	<p>Adjourned to last week of December, 1994.</p> <p>Vice-Chairman Member (Admn.)</p>
21	6-4-95	<p>Applicants' counsel has filed a memo that in spite of the registered letter addressed to the applicants, the pxxixixix applicants have not come forward to give instructions to him. Acting upon the memo filed by the applicants' counsel, the application is dismissed as the applicants are absent.</p> <p>Vice-Chairman Member (Admn.)</p>